

India-Poland Shipping Service**124. Shri Dharmalingam:****Shri E. S. Pandey:**

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that India and Poland have signed a protocol to strengthen the shipping services of the two countries;

(b) if so, its main aims and objects; and

(c) how far this protocol will help India in promoting the shipping service?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes, Sir. A protocol was signed between India and Poland recently on 28th January, 1966.

(b) The object of this protocol was to review the working of the main Indo-Polish Shipping Agreement entered into in 1960 and to take decisions on questions, such as, revision of freight rates, carriage of dangerous cargoes and other matters of mutual interest.

(c) It is hoped that this protocol will go a long way in securing parity in the matter of quantities of cargo lifted by Indian and Polish ships, as was visualised in the parent agreement.

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 1169, DATED 23-11-65, REGARDING PROPOSAL FOR ESTABLISHMENT OF FLYING CLUBS IN MADHYA PRADESH

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): Sir, on 23-11-1965, in the first sentence of his reply to parts (a) and (b) of the unstarred question No. 1169 by Shri Lakhmu Bahawani who wanted to know the proposal for the establishment of Flying Clubs in the State of Madhya Pradesh, former Minister of Transport

stated that two Flying Clubs are already established in Madhya Pradesh, viz. Madhya Pradesh Flying Club, Indore, and Nagpur flying Club, Nagpur.

The factual position is that, in Madhya Pradesh as it is constituted now, there is only one Flying Club viz. Madhya Pradesh Flying Club, Indore with a branch centre at Bhopal. The Nagpur Flying Club is in the State of Maharashtra.

12 hrs.

INTRODUCTION OF DEPUTY MINISTER

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): May I present to you, and through you to this hon. House, Shri Syed Ahmed Mehdi who has been appointed Deputy Minister in the Ministry of Mines and Metals?

Another Deputy Minister I have sent for. She is not here—Shrimati Jaipal Singh.

श्री रामसेवक यादव (बाराबंकी) : यह भी बता दिया जाये कि कितने और लोगों को मंत्री बनाया जायेगा और कितने राजा लोग मंत्री बर्ती होने जा रहे हैं ।

श्री मधु लिमये (मुंगेर) : सभी माननीय सदस्यों को मंत्री क्यों नहीं बना दिया जाता है ?

12:01 hrs.

MOTIONS FOR ADJOURNMENT

KERALA FOOD SITUATION

Mr. Speaker: I have received ten notices of adjournment motions from various Members of various parties about this Kerala food situation. May I ask the Minister whether he pleads that there has been no failure?

The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam): I do